

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

43/241/ND/2019

In the matter of :

Mr. Anand Mittal & Ors.

.. PETITIONER

Vs.

Mahesh Mercandise (P) Ltd & Ors.

.. RESPONDENT

SECTION

Under Section 244 (1)

Order delivered on 08.5.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Puneet Agarwal, Mr. Chetan Kumar Shukla,  
Advocates

For the Respondent/Corporate Debtor:Mr. Vivek, Mr. Onyam, Agarwal, Advocates for R-1,  
R-2 & R-3. Mr. Bakul jain, Advocate for R-4

ORDER

To await Ordersin CP-51/244(1)/ND/2019.

Surjit